to permit the import of 27 diesel generating sets. The balance requirements of diesel generating sets would be met from in ligenous sources.

# REACTIVISATION OF INTERNATIONAL CONTROL COAMISSION IN INDO-1!HINA

\*Q9. SHRI BANKA BEHARY DAS: SHRIR, JNARAIN:

Will the Minster of EXTERNAL AFFAIRS be pL ased to state:

- (a) whether following the Cambodian crisis, India has contacted Poland and Ca lada to reactivise the International Control Commission in Indo-China
- (b) if so, the reaction of Canada and Poland ii this regard; and
- (c) whether both Cambodia and Laos, have requested for the re activisation of the Commission to maintain i eace in that region?

THE MINISTER OF EXTERNAL AFFAIRS (S. iRDAR SWARAN SINGH): (a) an i (b) The International Control Commissions in Vietnam, Laos and Cambodia are separately constituti d. The International Control Commis ion in Cambodia was adjourned sine die with effect from 31-12-1969. Govenment of India are in touch with all the concerned parties about the possible reconvening of this Commision. So far there has been no agreement. The overall position remains a5 explained to this House on May st 1970.

(c) The positron about Cambodia has been stated above. The Commission in Laos continues to function to the best of its c; parity in the circumstances prevailing in that country.

## विज्ञान तथा प्रौद्योगिकी के क्षेत्र में कार्य \*100 श्री जगवम्बीप्रसाद यादव: श्री ना० कु० शेजवलकर: श्री प्रेम मनोहर:

क्या प्रधान मन्त्री यह बताने की कृपा करेंगी कि:

(क) क्या यह सच है कि मंत्रिमंडल की वैज्ञानिक तथा अकनीको सलाहकार समिति . L/B(N)10RSS—3 ने हाल में यह त्रेपोर्ट दी है कि एक केन्द्रीय संगठन के ग्रभाव के कारण विज्ञान तथा प्रौद्योगिकी के क्षेत्र में असंतुलित कार्य हो रहा है और यह कि 1969-70 में अनुसंधान कार्य पर जो 136 करोड़ रुपए व्यय हुए हैं ; उनका केवल 6 प्रतिणत अंग निजी क्षेत्र से है ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की प्रतिकिया ग्रौर की गई कार्य-वाही क्या है ?

# WoRK IN THE SPHERE OF SCIENCE AND TECHNOLOGY

IOO. SHRI J. P. YADAV: SHRI N. K. SHEJWALKAR: SHRI PREM MANOHAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Scientific and Technical Advisory Committee of the Cabinet has recently submitted a report to the effect that work in the sphere of science and technology is going on in an unbalanced manner in the absence of a Central organisation and the amount of rupees one hundred and thirty six crores spent on research work during the year 1969-70 included only 6 per cent share from the private sector; and
- (b) if so, what is the reaction of Government and the action taken in this regard?]

प्रधानमन्त्री (श्रीमती इन्दिरा गांधी):
(क) ग्रौर (ख) जी हां। विज्ञान तथा प्रौद्योगिकी सम्बन्धी समिति द्वारा तथार की गई वैज्ञानिक नीति के कार्यान्वयन विषयक प्रारंभिक
रिपोर्ट में ग्रन्य बातों के साथ साथ प्राकृतिक
संसाधनों, उच्चकोटि की वैज्ञानिक तथा तकनीकी
जनशक्ति का प्रशिक्षण विश्वविद्यालयों में
ग्रनुसंधान के लिये सहायता तथा निजी क्षेत्र में
ग्रनुसंधान ग्रौर विकास जैसे कुछ क्षेत्रों में ग्रनुसंधान ग्रौर विकास के लिये निर्धारित धन राशि
में ग्रसंतुलन की ग्रोर संकेत किया गया है।
नवम्बर, 1970 में वैज्ञानिकों के सम्मेलन में

†[ ] English translation.

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इस रिपोर्ट पर विचार विमर्श होने को है। विश्व-विद्यालयों में प्रनसंधान, सहकारी ग्रन्संधान संस्थाओं स्नादि की स्थापना के द्वारा स्ननसंघान एवं विकास कार्यों में निजी क्षेत्र को सम्मिलित करने के लिए ग्रधिक धनराशि के नियतन जैसे ग्रसंत्-लनों को कम करने के लिए विविध साधनों के विचारार्थ सरकार इस सम्मेलन के परिणामों का सावधानी के साथ मुल्यांकन करेगी ।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir. The Parliamentary Report on Implementation of Scientific Policy prepared by the Committee on Science and Technology points out, among other matters, certain imbalances in allocations for research and development work in certain sectors such as natural resources, training of scientific and technical manpower of high quality, support for research in universities, and research and development in private sector. The Report is to be discussed at the Conference of Scientists in November, 1970. The Government will carefully weigh the results of the Conference in considering various measures to reduce the imbalances such as allocation of more funds for research in Universities, involvement of private sector in research and development activities through the establishment of cooperative research associations, etc.]

### P. L. 480 AGREEMENT

- \*101. SHRI A. D. MANI: Will the Minister of FOREIGN TRADE be pleased to state:
- (a\(^i\) whether India will get cotton in place cf wheat from U.SA. under a P.L. 480 agreement signed in October 19, 1969: and
- (b) if so. the reasons therefor and the manner in which the cotton is going to be utilised by the mills in this country?

THE DEPUTY MINISTER IN THE MINISTRY OF TRADE FOREIGN (CHOWDHARY RAM SEWAK): (a) and (b) Arrangements for P.L. 480 cotton by diversion of a part of the

†[ ] English translation.

funds provided for wheat and wheat flour were made partly in March 1970 and partly in June, 1970, because availability of cotton was short of the requirements of the textile industry and there was a pressing need for arranging additional supplies of cotton. The imported cotton was to be utilised by the mills in the normal manner according to their requirements.

#### REORGANISATION OF C.S.I.R.

- \*102. SHRI M. V. BHADRAM: Will the PRIME MINISTER be pleased to
- (a) whether a final decision has been taken by Government on the reorganisation of C.S.I.R. and other related issues;
  - (b) if so, the details thereof; and
- (c) if the reply to part (a) above be in the negative, the reasons therefor and the time by when a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND **SCIENTIFIC** AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) No,

- fb) Does not arise.
- (c) Government are awaiting the receipt of the second part of the Sarkar Committee's report on the C.S.I.R.

### EXTRADITION OF DR. TEJA AND HIS WIFE FROM COSTA RICA

- \*103. SHRI R. P KHAITAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the reasons given by the Government of Costa Rica for the non-extradition of Dharam Teja and his wife from that country,
- (b) whether in view of the rejection of India's demand for the extradition of Dr. Dharam Teja and his wife by the Government of Costa Rica the Government of India have taken any further steps to secure their extradition; and
  - (c) if so, the details thereof?